

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/26147/2026 BLAPL/9011/2026	DAITA KUMAR BAG @ DAIT KUMAR BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /59 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000008/2024
2	D-BLAPL/26188/2026 BLAPL/9012/2026	SUMITRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE SADAR /288 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000044/2023
3	D-BLAPL/26225/2026 BLAPL/9013/2026	SURAJ SINGH VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR TOWN /142 /2026 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000080/2026
4	D-BLAPL/26429/2026 BLAPL/9014/2026	RANJIT NAYAK VS STATE OF ODISHA	ABHIJIT DAS VS	KUMBHARAPARA /337 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000009/2025
5	D-BLAPL/26552/2026 BLAPL/9015/2026	ANJAN BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /66 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000093/2026
6	D-BLAPL/26555/2026 BLAPL/9016/2026	SULENDER MAHATO VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	HEMGIR /391 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000203/2024
7	D-BLAPL/26570/2026 BLAPL/9017/2026	DALO @ DALA TANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /190 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000024/2026
8	D-BLAPL/26588/2026 BLAPL/9018/2026	RANJAN SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /291 /2025 A.D.J.,KODALA(Ganjam) ST/0000156/2025
9	D-BLAPL/26566/2026 BLAPL/9019/2026	BABRUBAHAN SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURI TOWN /372 /2026 S.D.J.M.,PURI(Puri) GR/0000877/2026
10	D-BLAPL/26571/2026 BLAPL/9020/2026	TULARAM NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /190 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000024/2026
11	D-BLAPL/26601/2026 BLAPL/9021/2026	PRATEEK SINGH @ PRATIK SINGH VS STATE OF ODISHA	JULU KHANSAMA VS	JHARSUGUDA /577 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002516/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/25743/2026 BLAPL/9022/2026	PADMINI BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	ERASAMA /198 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000124/2026
13	D-BLAPL/25656/2026 BLAPL/9023/2026	RAJA @ SUMAN MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /90 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000042/2026
14	D-BLAPL/26224/2026 BLAPL/9024/2026	AKASH @ BAPINA NAIK VS STATE OF ODISHA	ASHUTOSH MISHRA VS	BANKI /197 /2026 PRESIDING OFFICER, DESIGNATED CO ST/0000182/2026
15	D-BLAPL/26209/2026 BLAPL/9025/2026	TUTU @ UTTAM SWAIN @ UTTAM KUMAR SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKI /261 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000932/2025
16	D-BLAPL/24606/2026 BLAPL/9026/2026	GOVINDA KUMAR JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	SIMULIA /216 /2026 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000194/2026
17	D-BLAPL/25886/2026 BLAPL/9027/2026	LILU NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BADAMPAHAD /84 /2026 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000061/2026
18	D-BLAPL/26076/2026 BLAPL/9028/2026	SANOJ KUMAR MISHRA VS STATE OF ODISHA(VIG.)	DURGA PRASAD PATTNAIK VS	SAMBALPUR VIGILANCE /12 /2026 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000006/2026
19	D-BLAPL/25042/2026 BLAPL/9029/2026	LAXMIDHAR BISWAL VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	POLASARA PS /682 /2024 A.D.J.,KODALA(Ganjam) ST/0000063/2025
20	D-BLAPL/26318/2026 BLAPL/9030/2026	AMAN BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000309/2026
21	D-BLAPL/25657/2026 BLAPL/9031/2026	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	NIMAKHANDI /220 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001334/2026
22	D-BLAPL/26591/2026 BLAPL/9032/2026	RANI @ BANARANI BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /96 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000175/2026
23	D-BLAPL/24913/2026	JATIN KUMAR BHUYAN	MANAS KUMAR CHAND	VIGILANCE PS (BERHAMPUR) /4 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9033/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000004/2026
24	D-BLAPL/25719/2026 BLAPL/9034/2026	GOPINATH BHOI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KANDARPUR /141 /2023 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000162/2024
25	D-BLAPL/26245/2026 BLAPL/9035/2026	JATU JANI @ JATU MUDULI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DASMANTAPUR /80 /2025 A.D.J.,KORAPUT(Koraput) CT/0000215/2025
26	D-BLAPL/26526/2026 BLAPL/9036/2026	JADUNATH PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	KHAIRA /237 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000278/2024
27	D-BLAPL/26271/2026 BLAPL/9037/2026	MITHUN NATH VS STATE OF ODISHA	DEVASIS MOHANTY VS	JEYPORE TOWN /25 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2025
28	D-BLAPL/26089/2026 BLAPL/9038/2026	SANU @ SANUJ NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	KOTOAGARH /41 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K CT/0000024/2024
29	D-BLAPL/26382/2026 BLAPL/9039/2026	CHANDAN NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	ASKA /266 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000101/2026
30	D-BLAPL/26093/2026 BLAPL/9040/2026	PRABIN @ PRAVEEN KUMAR SAMAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KEONJHAR SADAR /167 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000072/2022
31	D-BLAPL/26361/2026 BLAPL/9041/2026	RADHU KISKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	TIRING /125 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001126/2026
32	D-BLAPL/26387/2026 BLAPL/9042/2026	NIRANJAN MAHARANA @ KOKI VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	RAMBHA (KHALLIKOTE) /731 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI ST/0000043/2024
33	D-CMAPL/39124/2026 CMAPL/125/2026	SRINIBAS NAYAK VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL ODISHA	BAMADEV BARAL VS	// (//
34	D-CMP/40656/2026 CMP/1487/2026	ARUN KUMAR GARG VS	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// CIVIL JUDGE(S.D.),KHARIAR(Nuapada)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CMP/40805/2026 CMP/1488/2026	SRI KRISHNA GOSALA, NUAPADA NIRANJAN MALLIK VS TABHA MALLIK	NIRANJAN LENKA VS	CS/0000247/2017 // CIVIL JUDGE (SD),KENDRAPARA(Kendrapara)
36	D-CMP/40046/2026 CMP/1489/2026	MALATILATA BEHERA VS MALATI BEHERA	DWARIKA PRASAD MOHANTY VS	CS/0000637/2021 // CIVIL JUDGE (SD), SORO(Baleshwar)
37	D-CMP/39598/2026 CMP/1490/2026	RUKSANA BIBI VS SAFINA BIBI	PABITRA KUMAR NAYAK VS	CS/0000228/2011 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
38	D-CMP/41576/2026 CMP/1491/2026	ANISKA RESORTS PVT. LTD., BHUBANESWAR VS SRIRAM ABHISEK	SIDHARTH SHANKAR PADHY VS	CS/0000695/2018 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
39	D-CMP/41554/2026 CMP/1492/2026	SMRUTI LATA DAS @ BARIK VS SUKADEVA BARIK	PRATIK DASH VS	CS/0002016/2023 // CIVIL JUDGE (SD),BALASORE(Baleshwar)
40	D-CMP/40465/2026 CMP/1493/2026	SANKARLAL AGRAWAL@ SHANKARLAL AGRAWAL VS SIBNARAYAN AGRAWAL	SUMITRA MOHANTY VS	CS/0000922/2014 // ADDL.CIVIL JUDGE(JR.DIV.),KANTABARA
41	D-CMP/41456/2026 CMP/1494/2026	SWABHIMAN MULTI SERVICES, BALASORE VS ASIANA REAL CONE PVT LTD., BALASORE	SUMIT KUMAR MOHANTY VS	CS/0000012/2013 // CIVIL JUDGE (JD),BALASORE(Baleshwar)
42	D-CMP/41551/2026 CMP/1495/2026	BISWAMOHAN DAS VS JAJNESWAR DASH	SIDHARTH SHANKAR PADHY VS	IA/0000480/2026 // ADDL CIVIL JUDGE(SD), BARIPADA(Ma
43	D-CONTC/29257/2026 CONTC/5839/2026	BIJAY KUMAR NAYAK VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	MS/0000009/2008 // ()
44	D-CONTC/29262/2026 CONTC/5840/2026	PRAVAKAR PRADHAN VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// // ()
45	D-CONTC/36209/2026 CONTC/5841/2026	ABDUL ZARIF KHAN VS BIBHAS RANJAN PANIGRAHI, TAHASILDAR, KHURDA,	KADAR MOHAMMAD VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/39239/2026 CONTC/5842/2026	ARUN KUMAR NAIK VS MAYADHAR BEHERA, SUB COLLECTOR, ANGUL	ADV. VS	// 0 //
47	D-CONTC/39308/2026 CONTC/5843/2026	RAMESH PALIA VS ANU GARG, IAS	ADV. VS	// 0 //
48	D-CONTC/39313/2026 CONTC/5844/2026	DEBASISH PARIDA VS ANU GARG, IAS	ADV. VS	// 0 //
49	D-CONTC/39317/2026 CONTC/5845/2026	GAGAN BIHARI PRADHAN VS ANU GARG, IAS	ADV. VS	// 0 //
50	D-CONTC/39407/2026 CONTC/5846/2026	CHINMAY DAS MOHAPATRA VS SATYAJIT MOHANTY, TAHASILDAR, JALESWAR, BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
51	D-CONTC/39411/2026 CONTC/5847/2026	CHANDRAKANTA PARHI VS BASANTA KUMAR NAYAK, D.E.O, BALASORE	ADV. VS	// 0 //
52	D-CONTC/39464/2026 CONTC/5848/2026	DEEPAK JOSHI VS PUSPANJALI DANDAPAT, TAHASILDAR CUM COMPETENT AUTHORITY OF LAND ACQUISITION ,NUAPADA	ADV. VS	// 0 //
53	D-CONTC/39493/2026 CONTC/5849/2026	BARUN KUMAR MAJHI VS MIHIRA PRASADA MOHANTY, OAS, M.D, ODISHA STATE WARE HOUSING CORP., BHUBANESWAR	ADV. VS	// 0 //
54	D-CONTC/39610/2026 CONTC/5850/2026	BANSHIDHAR PADHIARY VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	DURGESH NARAYAN RATH VS	// 0 //
55	D-CONTC/39614/2026 CONTC/5851/2026	DEBENDRANATH PRADHAN VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	DURGESH NARAYAN RATH VS	// 0 //
56	D-CONTC/39620/2026 CONTC/5852/2026	SWAGATIKA SAMAL VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	DURGESH NARAYAN RATH VS	// 0 //
57	D-CONTC/39633/2026	PRASHANT KUMAR SAHOO	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5853/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
58	D-CONTC/39661/2026	DHANESWAR DAS	DURGESH NARAYAN RATH	//
	CONTC/5854/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
59	D-CONTC/39736/2026	SAILENDRA KUMAR DAS	ADV.	//
	CONTC/5855/2026	VS	VS	0
		ASHOK KUMAR LENKA, OAS(SB) DEPUTY COMMISSIONER, U.C COURT, C.M.C., CUTTACK		//
60	D-CONTC/40126/2026	DR.VANDANA MAHARANA	ADV.	//
	CONTC/5856/2026	VS	VS	0
		ASWATHY S., IAS		//
61	D-CONTC/40570/2026	SURAJ KUMAR NAIK	ATMAJIT MANMITH DAS	//
	CONTC/5857/2026	VS	VS	0
		PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY,BHUBANESWAR		//
62	D-CONTC/41367/2026	DHARITREE ENTERPRISES, KESINGA, KALAHANDI	KRUSHNA CHANDRA DASH	//
	CONTC/5858/2026	VS	VS	0
		MIHIRA PRASAD MOHANTY, M.D., ODISHA STATE WAREHOUSING CORPORATION (OSWC), BHUBANESWAR		//
63	D-CONTC/40214/2026	PRANAYA KUMAR THATOI	ADV.	//
	CONTC/5859/2026	VS	VS	0
		ARAVIND AGRAWAL, I.A.S		//
64	D-CONTC/40222/2026	GOBARDHAN SAHU	ADV.	//
	CONTC/5860/2026	VS	VS	0
		SOVA SHARMA, I.A.S		//
65	D-CONTC/40225/2026	HARMOHAN SAHOO	ADV.	//
	CONTC/5861/2026	VS	VS	0
		SOVA SHARMA, I.A.S		//
66	D-CONTC/40242/2026	PABITRAMOHAN SAHOO	ADV.	//
	CONTC/5862/2026	VS	VS	0
		SOVA SHARMA, I.A.S		//
67	D-CONTC/40255/2026	BHRAMAR BEHERA	ADV.	//
	CONTC/5863/2026	VS	VS	0
		SOVA SHARMA, I.A.S		//
68	D-CONTC/41054/2026	ANITA NAIK	JNANESH MOHANTY	//
	CONTC/5864/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/41031/2026 CONTC/5865/2026	ASWATHY S., I.A.S MINATI DAS VS JAYANT KUMAR JAYASINGH, TAHASILDAR, KHURDA	ADV. VS	// // 0 //
70	D-CONTC/9438/2026 CONTC/5866/2026	KEDAR CHARAN JENA VS NIYATI PATNAIK, IAS, DIRECTOR, HIGHER SECONDARY EDUCATION, GOVT. OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
71	D-CONTC/34875/2026 CONTC/5867/2026	SANTOSH MEHENA VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //
72	D-CONTC/16540/2026 CONTC/5868/2026	CHAKRADHAR GOPAL VS B.PARAMESWARAN,IAS	UMA CHARAN MISHRA VS	// 0 //
73	D-CONTC/34882/2026 CONTC/5869/2026	LAMIDHAR SAHOO VS DR. N,TIRUMALA NAIK,IAS	GOPAL PRASAD JENA VS	// 0 //
74	D-CONTC/39368/2026 CONTC/5870/2026	PANCHANAN MISHRA VS SOVA SHARMA, IAS	ADV. VS	// 0 //
75	D-CONTC/41193/2026 CONTC/5871/2026	BIPINO BIHARI CHOUDHURY VS ASHUTOSH CHANDRASEKHAR KULKARNI, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
76	D-CONTC/41195/2026 CONTC/5872/2026	BISHNU PRASAD RATH VS ASHUTOSH CHANDRASEKHAR KULKARNI, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
77	D-CONTC/37984/2026 CONTC/5873/2026	DR.KUMARMANI NAYAK VS MANORANJAN NAYAK, O.F.S, CONTROLLER OF ACCOUNTS,ODISHA	ADV. VS	// 0 //
78	D-CONTC/38375/2026 CONTC/5874/2026	JAJATI KESHARI ROUT VS GUHA POONAM TAPAS KUMAR, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/39503/2026 CONTC/5875/2026	AMBIKA MISHRA VS DR.N.THIRUMALA NAIK, IAS,PRINCIPAL SECY. TO GOVT. S.M.E DEPT.,ODISHA	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/41059/2026 CONTC/5876/2026	SWAGATIKA DAS VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// 0 //
81	D-CONTC/41056/2026 CONTC/5877/2026	BASANTI SAHU VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// 0 //
82	D-CONTC/39783/2026 CONTC/5878/2026	BIGYAN KUMAR SWAIN VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION, CUTTACK	ADV. VS	// 0 //
83	D-CONTC/39745/2026 CONTC/5879/2026	MANAGING COMMITTEE OF HATIRAM GURU VIDYA MANDIR, PANGAM,MALKANGARH VS DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT., ODISHA	ADV. VS	// 0 //
84	D-CONTC/41068/2026 CONTC/5880/2026	BISHNUPRIYA SAHU VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// 0 //
85	D-CONTC/39833/2026 CONTC/5881/2026	SURESH CH. NAYAK VS DR.ARVID AGRAWAL, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/39885/2026 CONTC/5882/2026	SADHU CHARAN PANDA VS BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
87	D-CONTC/39778/2026 CONTC/5883/2026	HRUSIKESH MOHANTY VS SHYAM SUNDAR TUDU, ADDL. DIRECTOR, SURVEY AND MAP PUBLICATION, ODISHA	ADV. VS	// 0 //
88	D-CONTC/39895/2026 CONTC/5884/2026	NIBASA PANDA VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/39779/2026 CONTC/5885/2026	ARJOON CHARAN SIA VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION, ODISHA	ADV. VS	// 0 //
90	D-CONTC/24492/2026 CONTC/5886/2026	SAUMYA RANJAN DAS VS ASWATHY S., IAS	ADV. VS	// 0 //
91	D-CONTC/38994/2026	MAHESWAR DAS	SUSANT KUMAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5887/2026	VS ANKIT KUMAR VARMA, SUPERINTENDENT OF POLICE, JAGATSINGHPUR	VS	() //
92	D-CONTC/39371/2026 CONTC/5888/2026	SUKESH CHANDRA PRADHAN VS USHA PADHEE, IAS	ADV. VS	// () //
93	D-CRLA/25248/2026 CRLA/809/2026	BAIDHAR MALLICK VS STATE OF ODISHA	ASUTOSH ROUT VS	BANSADA /32 /2014 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000176/2014
94	D-CRLA/24666/2026 CRLA/810/2026	JANAKA JANI VS STATE OF ODISHA	NIRANJAN PANDA VS	BELAGARH /48 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000064/2024
95	D-CRLA/24706/2026 CRLA/811/2026	RANJAN SAHU VS STATE OF ODISHA	ABHAS MOHANTY VS	INDUASTRIAL,NISA /260 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000065/2026
96	D-CRLA/25843/2026 CRLA/812/2026	MALATI DEHURY VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /85 /2011 A.D.J.,DHENKANAL(Dhenkanal) GR/0000085/2011
97	D-CRLA/24633/2026 CRLA/813/2026	PINTU@FATE KHAMARI VS STATE OF ODISHA	DEBASNAN DAS VS	HEMGIR /351 /2022 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000211/2022
98	D-CRLA/25472/2026 CRLA/814/2026	SUMANTA PRADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /19 /2018 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000011/2018
99	D-CRLA/26013/2026 CRLA/815/2026	DUSMANTA BAG @ DURLLAVA BABA VS STATE OF ODISHA	BASUDEV MISHRA VS	CHANDAHANDI /79 /2013 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000003/2020
100	D-CRLA/26505/2026 CRLA/816/2026	GIJIRI @ SURYAKANTA MURUDI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BRAHMAGIRI /100 /2026 DISTRICT & SESSIONS JUDGE,PURI(Pur TR/0000080/2026
101	D-CRLA/26328/2026 CRLA/817/2026	CHHABILA BARIHA VS STATE OF ODISHA(VIG.)	AJAYA KUMAR NANDA VS	SAMBALPUR VIGILANCE /84 /2017 SPECIAL JUDGE(VIG),BARGARH(Bargarh CT/0000015/2018
102	D-CRLLP/24427/2026 CRLLP/55/2026	SUBAL KHATEI VS	KARUNAKAR GAYA VS	RANPUR /83 /1990 A.D.J.,NAYAGARH(Nayagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMA/25755/2026 CRLMA/93/2026	STATE OF ODISHA SARALA MANDAL@BISWAS VS	UMESH CHANDRA DORA VS	ST/0000327/1991 KALIMELA /193 /2024 DISTRICT AND SESSIONS JUDGE,MALAK
104	D-CRLMC/26390/2026 CRLMC/3119/2026	STATE OF ODISHA PRAFULLA KUMAR PRADHAN VS	DEEPAK RANJAN PARIDA VS	CRA/0000009/2025 / /0 J.M.F.C.,KHURDA(Khordha)
105	D-CRLMC/22927/2026 CRLMC/3120/2026	STATE OF ODISHA MANOJ KUMAR NAYAK VS	ABHILASH MISHRA VS	2(A)CC/0000135/2026 JUNAGARH /361 /2025 J.M.F.C.,JUNAGARH(Kalahandi)
106	D-CRLMC/25808/2026 CRLMC/3121/2026	STATE OF ODISHA BIKASH NAYAK VS	MANAS KUMAR CHAND VS	ICC/0000001/2026 BAIDYANATHPUR /22 /2026 S.D.J.M.,BERHAMPUR(Ganjam)
107	D-CRLMC/25106/2026 CRLMC/3122/2026	STATE OF ODISHA BIKRAM SWAIN VS	AMARENDRA SAHOO VS	GR/0000122/2026 LANJIGARH /88 /2025 J.M.F.C.,LANJIGARH(Kalahandi)
108	D-CRLMC/26084/2026 CRLMC/3123/2026	STATE OF ODISHA DHARMENDRA NAIK VS	MANAS KUMAR CHAND VS	CT/0000169/2025 KEGAON /157 /2019 A.D.J.,DHARAMGARH(Kalahandi)
109	D-CRLMC/25089/2026 CRLMC/3124/2026	STATE OF ODISHA SUSANTA KUMAR MISHRA VS	LAMBODOR ACHARI VS	CT/0000095/2024 / / J.M.F.C.,BERHAMPUR(Ganjam)
110	D-CRLMC/25587/2026 CRLMC/3125/2026	TOFAN MALIK SURAJ KUMAR DAS@SURAJ DAS VS	BISWAJIT MOHAPATRA VS	ICC/0000545/2022 / /0 J.M.F.C.,TANGI(Cuttack)
111	D-CRLMC/25749/2026 CRLMC/3126/2026	STATE OF ODISHA GAYATRI PANDA VS	KAISARUN NISHA VS	CRMC/0000037/2026 JEYPORE MAHILA /116 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
112	D-CRLMC/25214/2026 CRLMC/3127/2026	STATE OF ODISHA PRAMOD KUMAR ROUT VS	VS	GR/0001166/2023 NISCHINTAKOILI /131 /2021 J.M.F.C.,NISCHINTAKOILI(Cuttack)
113	D-CRLMC/26415/2026 CRLMC/3128/2026	STATE OF ODISHA SUKANT KUMAR SINGH @ SUKANTA SINGH VS STATE OF ODISHA	SUBHRAJEET SAHOO VS	ICC/0000175/2022 / /0 JUDGE FAMILY COURT,CUTTACK(Cutta CRL.EXN/0000010/2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/26534/2026 CRLMC/3129/2026	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K ICC/0000043/2022
115	D-CRLMC/21061/2026 CRLMC/3130/2026	MAHESH NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	KANIHA /320 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000066/2025
116	D-CRLMC/26444/2026 CRLMC/3131/2026	HANJI SAO VS STATE OF ODISHA	SIDDHANT SARANGI VS	BHADRAK TOWN /398 /2025 S.D.M,BHADRAK(Bhadrak) GR/0001577/2025
117	D-CRLMC/25299/2026 CRLMC/3132/2026	RABINDRA KHUNTIA@RABINDRANATH KHUNTIA VS STATE OF ODISHA	GOURAV DASH VS	BADACHANA /245 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001255/2026
118	D-CRLMC/23813/2026 CRLMC/3133/2026	MOHSIN KHAN @ SK. MOHSIN KHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHARMASALA /281 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000941/2025
119	D-CRLMC/23990/2026 CRLMC/3134/2026	SUDHIR MALLICK@SUDHIR KUMAR MALLICK VS STATE OF ODISHA	MAHES DAS VS	/ /0 DIST.& SESSIONS JUDGE,,JAJPUR(Jajapu CRREV/0000003/2026
120	D-CRLMC/25926/2026 CRLMC/3135/2026	MUKESH KUMAR NAIK VS STATE OF ODISHA	GOKULA NANDA SAHU VS	NARLA /59 /2012 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000115/2024
121	D-CRLMC/26750/2026 CRLMC/3136/2026	RAJENDRA MOHAPATRA VS STATE OF ODISHA	PURNA CHANDARA BEHERA VS	Maitri Vihar PS /264 /2025 SPECIAL JUDGE, (C.B.I.-II),BHUBANESV TR/0000348/2025
122	D-CRLMC/26786/2026 CRLMC/3137/2026	KORRA RAJU VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE SADAR /392 /2024 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000086/2024
123	D-CRLMC/26787/2026 CRLMC/3138/2026	MUNA NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /179 /2026 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000017/2026
124	D-CRLMC/25758/2026 CRLMC/3139/2026	MINKU BISHI@NISHIKANT@NISHIKANTA BISHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /111 /2019 A.D.J. CUM SPECIAL JUDGE,KHARIAR(ST/0000115/2023
125	D-CRLMC/25804/2026	PRABHAS PANIGRAHI	BIBHU PRASAD MOHANTY	MAHILA P.S.(BBSR) /308 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3140/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0001947/2026
126	D-CRLMC/25893/2026 CRLMC/3141/2026	SHANTILATA SWAIN@ASANTI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /57 /2006 J.M.F.C.,BARAMBA(Cuttack) GR/0000067/2006
127	D-CRLMC/26095/2026 CRLMC/3142/2026	JITU@MANAS ROUT@MANAS KUMAR ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	SARANAKUL /131 /2025 J.M.F.C.,ODAGAON(Nayagarh) GR/0000326/2025
128	D-CRLMC/26096/2026 CRLMC/3143/2026	MANAS ROUT@MANAS KUMAR ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	CHANDAPUR /124 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000331/2025
129	D-CRLMC/25564/2026 CRLMC/3144/2026	BUDHA @ PRASANTA KUMAR NAYAK @ PRASANT NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /84 /2020 A.D.J.,ATHAGARH(Cuttack) ST/0000094/2024
130	D-CRLMC/25032/2026 CRLMC/3145/2026	RAJENDRA KUMAR MEENA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	TIKABALI /48 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000099/2026
131	D-CRLMC/26400/2026 CRLMC/3146/2026	K.SANTOSH KUMAR DORA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /133 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000195/2024
132	D-CRLMC/26480/2026 CRLMC/3147/2026	MUKESH KUMAR SAHOO@MUKA SAHOO VS STATE OF ODISHA	SWAGATIKA SAHOO VS	BINJHARPUR /352 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0001661/2026
133	D-CRLMC/26782/2026 CRLMC/3148/2026	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	MITALEE JESTHI VS	CHANDAKA P.S. /176 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000713/2026
134	D-CRLMC/25917/2026 CRLMC/3149/2026	CHINMAYA KUMAR PATI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	/ /0 () //
135	D-CRLMC/26797/2026 CRLMC/3150/2026	SANJIT @ SANJEET KUMAR MOHANTY VS M/S. SHYAMA TRADING CO., SAMBALPUR	MOHAMMED MUSTAQ ANSARI VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000764/2026
136	D-CRLMC/26362/2026 CRLMC/3151/2026	RATIKANTA PARIDA VS	PRATIK NAYAK VS	BARKOTE /161 /2026 SPECIAL JUDGE,DEOGARH(Debagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/25523/2026 CRLMC/3152/2026	STATE OF ODISHA PADMA CHARAN PARIDA VS	AMITAV TRIPATHY VS	Spl/0000012/2026 KHANDAPARA /317 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000307/2025
138	D-CRLMC/25793/2026 CRLMC/3153/2026	STATE OF ODISHA SWATIPRIYA MISHRA VS	PANKAJ KUMAR SAHOO VS	/ /0 J.M.F.C,CUTTACK(Cuttack)
139	D-CRLMC/26802/2026 CRLMC/3154/2026	STATE OF ODISHA BHASKAR SAGARIA VS	MANORANJAN PADHY VS	ICC/0000580/2026 KODINGA /179 /2026 SPECIAL JUDGE,NABARANGPUR(Nabar
140	D-CRLMC/26833/2026 CRLMC/3155/2026	STATE OF ODISHA RAJESH KHORA@RAJESH VS	MANORANJAN PADHY VS	TR/0000017/2026 KODINGA /179 /2026 SPECIAL JUDGE,NABARANGPUR(Nabar
141	D-CRLMP/21145/2026 CRLMP/1352/2026	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	BYOMAKESH TRIPATHY VS	TR/0000017/2026 / /0 ()
142	D-CRLMP/26747/2026 CRLMP/1353/2026	STATE OF ODISHA RATNAKAR BEHERA VS	JANMEJAYA KATIKIA VS	// / /0 ()
143	D-CRLMP/26490/2026 CRLMP/1354/2026	STATE OF ODISHA JAYANTA KUMAR SAHOO VS	ADITI HOTA VS	// / /0 ()
144	D-CRLMP/24005/2026 CRLMP/1355/2026	STATE OF ODISHA RAMAMANI MALIK VS	SUBHRANSU BHUSAN MOHANTY VS	// BADAMBADI /164 /2025 ()
145	D-CRLMP/24801/2026 CRLMP/1356/2026	STATE OF ODISHA HARAPRIYA MISHRA VS	AJAYA KUMAR MOHARANA VS	// / /0 ()
146	D-CRLMP/24977/2026 CRLMP/1357/2026	STATE OF ODISHA SANTANU SENAPATI @ SANTANU KUMAR SENAPATI VS	PRAFULLA KUMAR JENA VS	// / /0 JUDGE FAMILY COURT,CUTTACK(Cutta
147	D-CRLMP/25482/2026 CRLMP/1358/2026	ARUNA KUMARI SINGH @ ARUNBALA SINGH @ SENAPATI BHARATI SETHI VS THE INSPECTOR IN CHARGE, CUTTACK	UMARANI PANDA VS	Crp/0000099/2022 / /0 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/25441/2026 CRLMP/1359/2026	BIMAL CHANDRA BARIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 0 //
149	D-CRLMP/25292/2026 CRLMP/1360/2026	JYOTRIMAYEE NAYAK @ JYOTIRMAYEE NAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	BADACHANA /375 /2023 0 //
150	D-CRLMP/23557/2026 CRLMP/1361/2026	RAKESH KUMAR GOUDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	/ / 0 //
151	D-CRLMP/25235/2026 CRLMP/1362/2026	SAROJ KUMAR MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	/ /0 0 //
152	D-CRLMP/26695/2026 CRLMP/1363/2026	SRICHANDAN NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 0 //
153	D-CRLMP/9805/2026 CRLMP/1364/2026	INFORMANT VS STATE OF ODISHA	JAGADIP SAHOO VS	BHADRESWAR /74 /2025 0 //
154	D-CRLMP/24161/2026 CRLMP/1365/2026	RASHMITA PANI VS STATE OF ODISHA	PRAVAS CHANDRA JENA VS	/ /0 0 //
155	D-CRLMP/25485/2026 CRLMP/1366/2026	RUDRA PRASAD DIXIT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 0 //
156	D-CRLMP/26410/2026 CRLMP/1367/2026	SUNIL CHANDA PANDA VS STATE OF ODISHA	MITALEE JESTHI VS	GRAM GANJAM /207 /2024 0 //
157	D-CRLMP/25763/2026 CRLMP/1368/2026	SANGHAMITRA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 0 //
158	D-CRLMP/26712/2026 CRLMP/1369/2026	SAROJINI SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	/ /0 0 //
159	D-CRLREV/25993/2026	PREMANANDA PANI BHARJYA@PREMANANDA PANI	PRANAY KUMAR MAHARAJ	LAXMISAGAR P.S. /381 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/649/2026	VS STATE OF ODISHA	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000732/2026
160	D-CRLREV/25659/2026 CRLREV/650/2026	LACHHAMANA PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /33 /2014 DISTRICT & SESSIONS JUDGE,KEONJH. CRA/0000007/2022
161	D-CRLREV/23968/2026 CRLREV/651/2026	DILLIP NAYAK VS STATE OF ODISHA	RAJJEET ROY VS	// J.M.F.C.(II),BHUBANESWAR(Khordha) CRMC/0000660/2026
162	D-CRLREV/25939/2026 CRLREV/652/2026	RAJ KISHORE PARIDA VS STATE OF ODISHA(VIG.)	ANUP KUMAR PATTNAIK VS	BHUBANESWAR VIGILANCE /1 /2022 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000184/2023
163	D-CRLREV/26217/2026 CRLREV/653/2026	ARYAMAN PATTNAYAK VS UNION OF INDIA (NCB)	ARIJEET MISHRA VS	NCB BHUBANESWAR /4 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000378/2025
164	D-CRLREV/25009/2026 CRLREV/654/2026	KHIRASINDHU SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /268 /2022 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000040/2023
165	D-CRLREV/26152/2026 CRLREV/655/2026	PANKAJ PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /102 /2016 A.D.J.,NAYAGARH(Nayagarh) CRA/0000041/2023
166	D-CRLREV/25146/2026 CRLREV/656/2026	BASANTA KUMAR PALTASINGH VS BISWASHREE PALTASINGH	DEBASISH SAMAL VS	//0 JUDGE FAMILY COURT-II,BHUBANESW CMC/0000028/2025
167	D-EXP/33767/2026 EXP/118/2026	SAROJ KUMAR MOHAPATRA VS HEMANTA KUMAR SHARMA, I.A.S.,ADDL. CHIEF SECY.,HOME DEPT.	ADV. VS	// ()
168	D-FAO/31757/2026 FAO/942/2026	M/S.TATA AIG GENERAL COMPANY LIMITED, KHURDA VS SONAM SAMAL	ADAM ALI KHAN VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000014/2022
169	D-GUAP/35301/2026 GUAP/8/2026	KAJOL TRIPATHY VS SHREETAM NANDA	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000272/2022
170	D-MACA/38608/2026 MACA/838/2026	PINKI NAYAK VS	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T, NAYAGARH(Nayagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/41019/2026 MACA/839/2026	TRUPTIMAYEE PANDA RAMESH CHANDRA SETHY VS ASHOK KUMAR PRADHAN	DEBASISH PATNAIK VS	Mac/0000043/2022 // 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000378/2015
172	D-MACA/20124/2026 MACA/840/2026	TATA AIG GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR VS REBATI BARIHA	ADAM ALI KHAN VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000004/2022
173	D-MACA/36800/2026 MACA/841/2026	B.M,RELIANCE GENERAL INSURANCE CO.LTD., BHUBANESWAR VS SURESH ROUTRAY	SUBRAT SATPATHY VS	// III MACT,PURI(Puri) MACT/0000070/2024
174	D-MACA/37562/2026 MACA/842/2026	SUBARNA MAHARANA VS AMAN DIP SINGH	BISWAJIT MOHANTY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000097/2014
175	D-MACA/38284/2026 MACA/843/2026	CHITTA RANJAN NAYAK VS BAIKUNTHA NAHAK	PRADEEP KUMAR MISHRA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000035/2024
176	D-MACA/38320/2026 MACA/844/2026	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS SUKANTI DAKUA	PRASANTA KUMAR MAHALI VS	// A.D.J.,ASKA(Ganjam) Mac/0000037/2023
177	D-MACA/38457/2026 MACA/845/2026	SAGAR MALLICK VS AMIT PATTNAIK	DILLIP KUMAR MOHAPATRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000071/2017
178	D-MATA/40715/2026 MATA/293/2026	PRASANTA SING VS SARASWATI SING	DHARMENDRA SETHY VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000373/2025
179	D-MATA/41114/2026 MATA/294/2026	PUSPANJALI RANA VS PRASANTA KUMAR BEHERA	AJAYA KUMAR JENA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000169/2024
180	D-MATA/40941/2026 MATA/295/2026	MAMINI DASH @ MAMINI KUMARI DASH VS SASWAT KUMAR MISHRA@SASWAT MISHRA	ASHOK DAS VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000031/2020
181	D-MATA/40971/2026 MATA/296/2026	TARANI MISHRA VS MONALI TRIPATHY	SHASHI BHUSAN JENA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000889/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MATA/41071/2026 MATA/297/2026	SANATANA @ SANATAN DIGAL VS MANJU DIGAL	TRILOCHAN NANDA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000051/2025
183	D-MATA/40497/2026 MATA/298/2026	RASMITA DAS VS SAMIR KUMAR SABAT	NARESH CHANDRA JENA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000189/2019
184	D-RSA/38105/2026 RSA/452/2026	T. SATISH KUMAR PATRO VS CH. SARITA PATRO	UMA CHARAN MISHRA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000149/2024
185	D-RSA/38149/2026 RSA/453/2026	SEBATI @ SEBATI LATA JENA VS GOLAK @ ARJUNA JENA	SIVA SANKAR CHAINI VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000053/2017
186	D-RSA/38417/2026 RSA/454/2026	NAMITA PALIT VS AMAL KRUSHNA DAS	AMIT PRASAD BOSE VS	// A.D.J.,UDALA(Mayurbhanj) RFA/0000030/2025
187	D-RSA/38422/2026 RSA/455/2026	NARENDRA MARANDI VS SINGU MARANDI	SWARUP KUMAR PATNAIK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000009/2021
188	D-RSA/39584/2026 RSA/456/2026	MARSHEL XAXA VS M/S.RELIABLE SPONGE PVT. LTD., ROURKELA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000002/2024
189	D-RVWPET/41164/2026 RVWPET/209/2026	RAMESH KUMAR KEJRIWAL VS AVILASH MAHANANDA	SURYA NARAYAN BISWAL VS	// O //
190	D-RVWPET/38526/2026 RVWPET/210/2026	MADHURI PATTANAIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// O //
191	D-WA/46693/2025 WA/1224/2026	SUBRAT KUMAR BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// O //
192	D-WA/38271/2026 WA/1225/2026	RABINDRANATH MOHANTY VS REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR	SANJIB MOHANTY VS	// O //
193	D-WA/46445/2025	GANESH RAM GARTIA	SAROJ KUMAR PADHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1226/2026	VS STATE OF ODISHA	VS	0 //
194	D-WA/24766/2026 WA/1227/2026	NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LTD., NAYAGARH VS NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LTD.WORKERS UNION (AOCCBEF, NAYAGARH UNIT),NAYAGARH	TAPAN KUMAR BISWAL VS	// 0 //
195	D-WA/38497/2026 WA/1228/2026	DEBENDRA KUMAR NAYAK VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
196	D-WA/38515/2026 WA/1229/2026	LINGRAJ NAYAK VS THE REGISTRAR , UTKAL UNIVERSITY , VANI VIHAR ,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
197	D-WP(C)/41190/2026 WP(C)/28455/2026	KHUKA @ ASHOK RANASINGH VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //
198	D-WP(C)/41261/2026 WP(C)/28456/2026	HALADHAR PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
199	D-WP(C)/41187/2026 WP(C)/28457/2026	BIJAY MAHARATHA VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //
200	D-WP(C)/41272/2026 WP(C)/28458/2026	SOURAV AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
201	D-WP(C)/41253/2026 WP(C)/28459/2026	PRAMOD KUMAR NANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
202	D-WP(C)/41255/2026 WP(C)/28460/2026	NABIN CHANDRA PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
203	D-WP(C)/37670/2026 WP(C)/28461/2026	NATIONAL INSTITUTE OF MEDICAL AND PARAMEDICAL SCIENCES, JAJPUR ROAD VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
204	D-WP(C)/41427/2026 WP(C)/28462/2026	MALAYA KUMAR CHHOTARAY VS	KRISHNA CHANDRA SAHU VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/37674/2026 WP(C)/28463/2026	STATE OF ODISHA PUBLIC SCHOOL OF NURSING, KANDHAMAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// // 0 //
206	D-WP(C)/40507/2026 WP(C)/28464/2026	SANIA SING VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
207	D-WP(C)/39630/2026 WP(C)/28465/2026	ATISH KUMAR DASH VS UCO BANK	GHANASHYAM MUDULI VS	// 0 //
208	D-WP(C)/40707/2026 WP(C)/28466/2026	BHIMASEN SAHOO VS THE SUB COLLECTOR, KENDRAPARA	MAMATA MISHRA VS	// 0 //
209	D-WP(C)/40669/2026 WP(C)/28467/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
210	D-WP(C)/40665/2026 WP(C)/28468/2026	PITABAS PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
211	D-WP(C)/39744/2026 WP(C)/28469/2026	MOGALI ABHIRAM @ M.ABHIRAM CHAUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
212	D-WP(C)/37352/2026 WP(C)/28470/2026	SATYABRATA KHATUA VS STATE OF ODISHA	BIBHUDHENDRA DASH VS	// 0 //
213	D-WP(C)/37508/2026 WP(C)/28471/2026	LAXMIPRIYA NAIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
214	D-WP(C)/39168/2026 WP(C)/28472/2026	SABITRI PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA SATPATHY VS	// 0 //
215	D-WP(C)/40246/2026 WP(C)/28473/2026	SUCHISMITA MISHRA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/37698/2026 WP(C)/28474/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
217	D-WP(C)/40144/2026 WP(C)/28475/2026	M/S SURYAPRAVA, BHUBANESWAR VS THE DIRECTOR, INFORMATION AND PUBLIC RELATION DEPARTMENT, GOVT OF ODISHA	LALITENDU MISHRA VS	// 0 //
218	D-WP(C)/39192/2026 WP(C)/28476/2026	JAI JAGANNATH WOMEN SELF HELP GROUP, KORAPUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
219	D-WP(C)/40344/2026 WP(C)/28477/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
220	D-WP(C)/39468/2026 WP(C)/28478/2026	DUKHITA BARSATIA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
221	D-WP(C)/39915/2026 WP(C)/28479/2026	REGIONAL PROVIDENT FUND COMMISSIONER, NEW DELHI VS PRASANA KUMAR UDGATA	BIBEKANANDA NAYAK VS	// 0 //
222	D-WP(C)/40827/2026 WP(C)/28480/2026	TRAILOKYANATH PANIGRAHI VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
223	D-WP(C)/38546/2026 WP(C)/28481/2026	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	RAJKISHOR SWAIN VS	// 0 //
224	D-WP(C)/40832/2026 WP(C)/28482/2026	KAHNU CHARAN MISHRA VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
225	D-WP(C)/41076/2026 WP(C)/28483/2026	SHYAMPADA MANDAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
226	D-WP(C)/41147/2026 WP(C)/28484/2026	M/S KRSNA MINERALS, BHUBANESWAR VS REGISTRAR OF NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH	MANAS RANJAN BAUG VS	// 0 //
227	D-WP(C)/40739/2026	DUKHISHYAM RATH	SAMEER KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28485/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/41109/2026 WP(C)/28486/2026	MAA CHANDRASINI SHG, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
229	D-WP(C)/40958/2026 WP(C)/28487/2026	BHASKAR GOCHHAYAT VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
230	D-WP(C)/41110/2026 WP(C)/28488/2026	MAA TARINI SHG, DALAGAON, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
231	D-WP(C)/41356/2026 WP(C)/28489/2026	GANESH NAYAK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
232	D-WP(C)/41115/2026 WP(C)/28490/2026	MAA SARASWATI SHG, KHAIRAKUNI, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
233	D-WP(C)/41478/2026 WP(C)/28491/2026	M/S. MEDICS INSTRUMENTS, CUTTACK VS COMMNR. OF CT AND GST, CUTTACK	ASHISH KUMAR SAMAL VS	// 0 //
234	D-WP(C)/41290/2026 WP(C)/28492/2026	MAALAXMI SHAKTIDAL SHG, SUBARNAPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
235	D-WP(C)/40876/2026 WP(C)/28493/2026	SATYAJIT MOHAPATRA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
236	D-WP(C)/39002/2026 WP(C)/28494/2026	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
237	D-WP(C)/40959/2026 WP(C)/28495/2026	DEBA PRAKASH PANDA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
238	D-WP(C)/40874/2026 WP(C)/28496/2026	ASHIS KUMAR SAMAL VS		// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/41283/2026 WP(C)/28497/2026	STATE OF ODISHA MAA BHABANI SHG, SUBARNAPUR VS	SUKANTA KUMAR DALAI VS	// // 0
240	D-WP(C)/40927/2026 WP(C)/28498/2026	STATE OF ODISHA BANABIHARI GHADEI VS	NIRANJAN LENKA VS	// // 0
241	D-WP(C)/41180/2026 WP(C)/28499/2026	COLLECTOR CUM CHAIRMAN, DISTRICT LEVEL BANKERS COMMITTEE, NAYAGARH DEBAKI DASH VS	HARIPAD MOHANTY VS	// // 0
242	D-WP(C)/41309/2026 WP(C)/28500/2026	STATE OF ODISHA OM SHIVA SHAKTI WSHG, SUBARNAPUR VS	SUKANTA KUMAR DALAI VS	// // 0
243	D-WP(C)/41270/2026 WP(C)/28501/2026	STATE OF ODISHA M/S. SHUBHAM HYDROTECH ENGINEERS PVT. LTD., NOIDA VS	SIDHARTH SANKAR MOHAPATRA VS	// // 0
244	D-WP(C)/40831/2026 WP(C)/28502/2026	THE CHAIRPERSON PARADIP PORT AUTHORITY, PARADIP SUBODH KUMAR PATI VS	PRATIK DASH VS	// // 0
245	D-WP(C)/41535/2026 WP(C)/28503/2026	STATE OF ODISHA SRITAM NAIK VS	DIPTI RANJAN BHOKTA VS	// // 0
246	D-WP(C)/41142/2026 WP(C)/28504/2026	STATE OF ODISHA KABITABALA PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0
247	D-WP(C)/37005/2026 WP(C)/28505/2026	STATE OF ODISHA GURU PRASAD DORA VS	ANSHUMAN DAS VS	// // 0
248	D-WP(C)/41169/2026 WP(C)/28506/2026	STATE OF ODISHA DR. ASHOK KUMAR BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0
249	D-WP(C)/37827/2026 WP(C)/28507/2026	STATE OF ODISHA SUSHANTA KUMAR MALLICK VS	RABI NARAYAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/39901/2026 WP(C)/28508/2026	CHIRANJIBI SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS //	// 0 //
251	D-WP(C)/37705/2026 WP(C)/28509/2026	NILAMADHAB BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS //	// 0 //
252	D-WP(C)/41171/2026 WP(C)/28510/2026	DR. SURATHA MAHANANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS //	// 0 //
253	D-WP(C)/40930/2026 WP(C)/28511/2026	ARUN RANJIT SAHU VS STATE OF ODISHA	SATYA RANJAN PATI VS //	// 0 //
254	D-WP(C)/39102/2026 WP(C)/28512/2026	KALPANA DALAI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS //	// 0 //
255	D-WP(C)/38239/2026 WP(C)/28513/2026	KISHOR KUMAR SAHOO VS ODISHA STATE INFORMATION COMMISSION, BHUBANESWAR	SUKANTA KUMAR NAYAK (2) VS //	// 0 //
256	D-WP(C)/39495/2026 WP(C)/28514/2026	RENUBALA SAMAL VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS //	// 0 //
257	D-WP(C)/39276/2026 WP(C)/28515/2026	SHREE SHREE RAGHUNATH JEW BIJE, DHENKANAL VS STATE OF ODISHA	GOPINATH MISHRA VS //	// 0 //
258	D-WP(C)/41416/2026 WP(C)/28516/2026	SATYA SUNDAR PARIDA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS //	// 0 //
259	D-WP(C)/41295/2026 WP(C)/28517/2026	MAA SUBHALAXMI SHG, SUBARNAPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS //	// 0 //
260	D-WP(C)/39360/2026 WP(C)/28518/2026	SANTOSH KUMAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS //	// 0 //
261	D-WP(C)/41300/2026	APARNA SHG, SUBARNAPUR	SUKANTA KUMAR DALAI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28519/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/40184/2026 WP(C)/28520/2026	DEBENDRA PRASAD SAHU VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
263	D-WP(C)/39366/2026 WP(C)/28521/2026	SANTOSH KUMAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
264	D-WP(C)/39106/2026 WP(C)/28522/2026	LIBHASINI DAS VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
265	D-WP(C)/41484/2026 WP(C)/28523/2026	AKARSHAN BOHIDAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
266	D-WP(C)/38280/2026 WP(C)/28524/2026	SUNANDA PRUSTY VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
267	D-WP(C)/41305/2026 WP(C)/28525/2026	MAA BIRAJA WSHG, SUBARNAPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
268	D-WP(C)/39108/2026 WP(C)/28526/2026	TAPOI MOHANTY VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
269	D-WP(C)/41196/2026 WP(C)/28527/2026	PRASANTA PARIDA VS TRILOCHAN BISWAL	SUKANTA KUMAR NAYAK VS	// 0 //
270	D-WP(C)/41137/2026 WP(C)/28528/2026	GANESH CHANDRA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
271	D-WP(C)/40128/2026 WP(C)/28529/2026	ANIL KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
272	D-WP(C)/40814/2026 WP(C)/28530/2026	RASHIK CHANDRA MOHAPATRA VS	RABINDRANATH BARIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/41120/2026 WP(C)/28531/2026	STATE OF ODISHA NAROTTAM NAYAK VS	ASHOK KUMAR ROUT VS	// // 0
274	D-WP(C)/37074/2026 WP(C)/28532/2026	STATE OF ODISHA ANITA KINNER VS	MANAS KUMAR CHAND VS	// // 0
275	D-WP(C)/41249/2026 WP(C)/28533/2026	STATE OF ODISHA KUNTHU SAMAL VS	LAXMIKANTA MOHANTY VS	// // 0
276	D-WP(C)/41131/2026 WP(C)/28534/2026	STATE OF ODISHA PRAHALLAD ROUTRAY VS	ASHOK KUMAR ROUT VS	// // 0
277	D-WP(C)/38643/2026 WP(C)/28535/2026	STATE OF ODISHA N.GEETANJALI REDDY VS	SANJEEB BEHARA VS	// // 0
278	D-WP(C)/38467/2026 WP(C)/28536/2026	INDIAN OIL CORPORATION LTD.,BHUBANESWAR DURGA PRASANNA DASH VS	ADYASIDHI MISHRA VS	// // 0
279	D-WP(C)/40131/2026 WP(C)/28537/2026	STATE OF ODISHA DR.RASHMIKALA SETHY VS	KRISHNA CHANDRA SAHU VS	// // 0
280	D-WP(C)/41259/2026 WP(C)/28538/2026	STATE OF ODISHA ANAKULA SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0
281	D-WP(C)/40822/2026 WP(C)/28539/2026	STATE OF ODISHA BASANTA KUMAR TRIPATHY VS	RABINDRANATH BARIK VS	// // 0
282	D-WP(C)/38996/2026 WP(C)/28540/2026	STATE OF ODISHA BHARATI RANI NAG VS	BIBHUTI BHUSAN SWAIN VS	// // 0
283	D-WP(C)/40650/2026 WP(C)/28541/2026	STATE OF ODISHA SURYAMANI BHOI VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/40341/2026 WP(C)/28542/2026	SHANTILATA DEY VS GOURAHARI DEY	AMIT PRASAD BOSE VS	// 0 //
285	D-WP(C)/40653/2026 WP(C)/28543/2026	RASHMI ROUT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
286	D-WP(C)/39618/2026 WP(C)/28544/2026	BHIKARI SAHOO VS PURI MUNICIPALITY, PURI	KISHORE KUMAR MISHRA VS	// 0 //
287	D-WP(C)/38307/2026 WP(C)/28545/2026	KABIR PRADHAN VS CHIEF MANAGER, CREDIT AND NPA, SBI, BHUBANESWAR	BIJAYA KUMAR PARIDA 2 VS	// 0 //
288	D-WP(C)/38242/2026 WP(C)/28546/2026	PUNANANDA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
289	D-WP(C)/40820/2026 WP(C)/28547/2026	AMULYA KUMAR PANDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
290	D-WP(C)/41052/2026 WP(C)/28548/2026	PUSPITA JENA VS THE COMMISSIONER OF CT AND GST, ODISHA,CUTTACK	JIBAN JYOTI PRADHAN VS	// 0 //
291	D-WP(C)/39100/2026 WP(C)/28549/2026	ROJALIN BALABANTARAY VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
292	D-WP(C)/41051/2026 WP(C)/28550/2026	AADYA MISHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
293	D-WP(C)/41497/2026 WP(C)/28551/2026	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
294	D-WP(C)/40969/2026 WP(C)/28552/2026	JIROSALAM SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
295	D-WP(C)/41155/2026	LUNI SAMAL	SRIKAR KUMAR RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28553/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/40148/2026	BHARAT BHUSAN DHAL	KAIBALYA PANDA	//
	WP(C)/28554/2026	VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BHUBANESWAR	VS	0 //
297	D-WP(C)/37788/2026	SNEHA MANJARI RAY	SHASHI BHUSAN JENA	//
	WP(C)/28555/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/40228/2026	MADHUSMITA MOHAPATRA	PRONOY MOHANTY	//
	WP(C)/28556/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/38314/2026	GOURINATH MOHAPATRA	AJAYA KUMAR NANDA	//
	WP(C)/28557/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/38396/2026	THE EXECUTIVE ENGINEER(ELECT) TPWODL, SUNDERGARH	PRASANTA KUMAR TRIPATHY	//
	WP(C)/28558/2026	VS M/S BAJRANGBALI RE ROLLER PVT. LTD. SUNDERGARH	VS	0 //
301	D-WP(C)/40234/2026	MADHUSMITA MOHAPATRA	PRONOY MOHANTY	//
	WP(C)/28559/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/41157/2026	SULOCHANA SAMAL	SRIKAR KUMAR RATH	//
	WP(C)/28560/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/40238/2026	DULAL BAROI	SAROJA KANTA SAMAL	//
	WP(C)/28561/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/37824/2026	JUDHISTIRA BHOI	RABI NARAYAN MOHANTY	//
	WP(C)/28562/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/41154/2026	RAJESH KUMAR SAHU	SRIKAR KUMAR RATH	//
	WP(C)/28563/2026	VS UNION OF INDIA	VS	0 //
306	D-WP(C)/41552/2026	SUSANTA CHAND	PRAJIT KUMAR PRADHAN	//
	WP(C)/28564/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/41615/2026 WP(C)/28565/2026	STATE OF ODISHA ALOK KUMAR SASMAL VS	ULLASH CHANDRA MOHANTY VS	// // 0
308	D-WP(C)/41073/2026 WP(C)/28566/2026	STATE OF ODISHA HARIHAR SETHY VS	SAILABALA JENA VS	// // 0
309	D-WP(C)/39434/2026 WP(C)/28567/2026	STATE OF ODISHA ATISH KUMAR MOHANTY VS	DR. BINODA KUMAR MISHRA VS	// // 0
310	D-WP(C)/40658/2026 WP(C)/28568/2026	STATE OF ODISHA NARMADA SWAIN VS	AMIYA KUMAR MOHANTY A VS	// // 0
311	D-WP(C)/41501/2026 WP(C)/28569/2026	STATE OF ODISHA SHASHI MANI MISHRA VS	BUDHIRAM DAS VS	// // 0
312	D-WP(C)/40489/2026 WP(C)/28570/2026	THE STATE OF ODISHA RADHANATH MALLICK VS	KRISHNA CHANDRA SAHU VS	// // 0
313	D-WP(C)/38785/2026 WP(C)/28571/2026	STATE OF ODISHA RANJUBALA CHAMPATIRAY VS	MAHENDRA KUMAR SAHOO VS	// // 0
314	D-WP(C)/41188/2026 WP(C)/28572/2026	STATE OF ODISHA PAPUN DASH VS	VS	// // 0
315	D-WP(C)/38176/2026 WP(C)/28573/2026	STATE OF ODISHA THE KANTABANJI NURSING AND HEALTH SCIENCE COLLEGE, BOLANGIR VS	GOPAL PRASAD JENA VS	// // 0
316	D-WP(C)/40651/2026 WP(C)/28574/2026	STATE OF ODISHA DHANAMALI MIRDHA VS	AMIT PRASAD BOSE VS	// // 0
317	D-WP(C)/27865/2026 WP(C)/28575/2026	STATE OF ODISHA BIGHNESWAR PADHIHARI VS	SOUMYA RANJAN PATI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/38545/2026 WP(C)/28576/2026	ANITA PRADHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
319	D-WP(C)/41447/2026 WP(C)/28577/2026	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
320	D-WP(C)/40757/2026 WP(C)/28578/2026	ADIKANDA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
321	D-WP(C)/40350/2026 WP(C)/28579/2026	SANGRAM WOMEN SELF HELP GROUP, GANJAM VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
322	D-WP(C)/40879/2026 WP(C)/28580/2026	DHANAMALI MIRDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
323	D-WP(C)/34181/2026 WP(C)/28581/2026	PRAFULLA KUMAR BIDHAR VS THE SUB COLLECTOR, BHUBANESWAR, KHURDHA	SPANDAN SRICHANDAN VS	// 0 //
324	D-WP(C)/40441/2026 WP(C)/28582/2026	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
325	D-WP(C)/40954/2026 WP(C)/28583/2026	PRATAP KUMAR DHAL SAMANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
326	D-WP(C)/40107/2026 WP(C)/28584/2026	LADU KISHORE SAHU VS SUPERINTENDENT, CENTRAL GST AND CENTRAL EXCISE (CX) NABARANGAPUR, RANGE, CGST DIVISION KORAPUT	DEBRAT SETHY VS	// 0 //
327	D-WP(C)/41266/2026 WP(C)/28585/2026	RAMESH CHANDRA RAY VS BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	ASHOK KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/41088/2026 WP(C)/28586/2026	MAMATA BARAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
329	D-WP(C)/41503/2026	AMIYA KUMAR MOHAPATRA	BUDHIRAM DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28587/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/40902/2026 WP(C)/28588/2026	GUNTHAPADA SERVICE COOPERATIVE SOCIETY, GANJAM VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
331	D-WP(C)/40688/2026 WP(C)/28589/2026	KHAGAPATI MAHAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
332	D-WP(C)/41277/2026 WP(C)/28590/2026	ASHOK KUMAR PARIJA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
333	D-WP(C)/41274/2026 WP(C)/28591/2026	SUKANTI PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
334	D-WP(C)/41252/2026 WP(C)/28592/2026	ARJUNA GOUDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
335	D-WP(C)/41433/2026 WP(C)/28593/2026	MANAGING COMMITTEE OF BANABISHNUPUR HIGH SCHOOL, BANABISHNUPUR, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
336	D-WP(C)/41087/2026 WP(C)/28594/2026	SUSMITA KUMARI SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
337	D-WP(C)/41296/2026 WP(C)/28595/2026	M/S. CITY SALES CORPORATION, BHUBANESWAR VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
338	D-WP(C)/34651/2026 WP(C)/28596/2026	UNION OF INDIA VS SUDARSAN KAR	DEEPAK GOCHHAYAT,C.G.C VS	// 0 //
339	D-WP(C)/41592/2026 WP(C)/28597/2026	HINDJUA LEYLAND FINANCE LTD., CHENNAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
340	D-WP(C)/35401/2026 WP(C)/28598/2026	SUDHAKAR NAYAK VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/40870/2026 WP(C)/28599/2026	STATE OF ODISHA MANOJ KUMAR SAHOO VS	DEEPALI MAHAPATRA VS	// // 0
342	D-WP(C)/40710/2026 WP(C)/28600/2026	STATE OF ODISHA CHANDRIKA MALLICK VS	LOKESH GOURAV MOHARANA VS	// // 0
343	D-WP(C)/36144/2026 WP(C)/28601/2026	STATE OF ODISHA SURAJ KUMAR HARIJAN VS	SHASHI BHUSAN JENA VS	// // 0
344	D-WP(C)/41466/2026 WP(C)/28602/2026	STATE OF ODISHA MADAN MOHAN PATRA VS	SANGRAM JENA VS	// // 0
345	D-WP(C)/41597/2026 WP(C)/28603/2026	STATE OF ODISHA DEBANANDA SWAIN VS	KANANBALA ROY CHOUDHURY VS	// // 0
346	D-WP(C)/41442/2026 WP(C)/28604/2026	STATE BANK OF INDIA, ROURKELA BRANCH MANAGING COMMITTEE OF NETAJI HIGH SCHOOL, SAHASPURA, BALASORE VS	KUNAL KUMAR SWAIN VS	// // 0
347	D-WP(C)/39008/2026 WP(C)/28605/2026	STATE OF ODISHA SWADHINI SETH VS	SANTOSH KUMAR BEHERA VS	// // 0
348	D-WP(C)/36984/2026 WP(C)/28606/2026	STATE OF ODISHA BHABESH HANSDA VS	SRIKANTA KUMAR NATH VS	// // 0
349	D-WP(C)/41211/2026 WP(C)/28607/2026	STATE OF ODISHA DHARANIDHAR PUJHARI VS	SANGRAM JENA VS	// // 0
350	D-WP(C)/37784/2026 WP(C)/28608/2026	STATE OF ODISHA JAGADISH KUMAR PADHY VS	SHASHI BHUSAN JENA VS	// // 0
351	D-WP(C)/41446/2026 WP(C)/28609/2026	STATE OF ODISHA MANAGING COMMITTEE OF SIRISPAL HIGH SCHOOL, KEONJHAR VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/41220/2026 WP(C)/28610/2026	RITESH CHANDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
353	D-WP(C)/41470/2026 WP(C)/28611/2026	SAMARENDRA KUMAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
354	D-WP(C)/41094/2026 WP(C)/28612/2026	JANMEJAYA LENKA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
355	D-WP(C)/40852/2026 WP(C)/28613/2026	NARESH CHANDRA NAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
356	D-WP(C)/39577/2026 WP(C)/28614/2026	DILLIP KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
357	D-WP(C)/41449/2026 WP(C)/28615/2026	SUBAS CHANDRA KHUNTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	D-WP(C)/41444/2026 WP(C)/28616/2026	BISHNU CHARAN PANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	D-WP(C)/40935/2026 WP(C)/28617/2026	DILLIP KUMAR MEHER @ BRAHMANANDA MEHER VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
360	D-WP(C)/41637/2026 WP(C)/28618/2026	AMARESWAR KANDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
361	D-WP(C)/41216/2026 WP(C)/28619/2026	ADITYA CHANDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
362	D-WP(C)/41665/2026 WP(C)/28620/2026	CHAMPABATI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
363	D-WP(C)/41414/2026	SADANANDA NAYAK	SATYANARAYAN MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28621/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/41664/2026	BALJIT SINGH	HIMANSHU SEKHAR MISHRA	//
	WP(C)/28622/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/41434/2026	KRISHNA CHANDRA SARKAR	DURGESH NARAYAN RATH	//
	WP(C)/28623/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/40828/2026	DUSHASAN BEHERA	NIRANJAN KUMAR MISHRA	//
	WP(C)/28624/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/41437/2026	RITANJALI MISHRA	DURGESH NARAYAN RATH	//
	WP(C)/28625/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/41240/2026	BIJAY KUMAR PATTANAYAK	SANGRAM JENA	//
	WP(C)/28626/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/39645/2026	DRAUPADI JAIN	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/28627/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/41104/2026	SUBHAM KUMAR SAHOO	SANJIBANI MISHRA	//
	WP(C)/28628/2026	VS UNION OF INDIA	VS	0 //
371	D-WP(C)/41226/2026	PRADEEPTA KUMAR PRADHAN	SANGRAM JENA	//
	WP(C)/28629/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/37785/2026	LALITA BEHERA	SHASHI BHUSAN JENA	//
	WP(C)/28630/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/41619/2026	LAXMIDHAR NAYAK	TUSHAR KANTA NAYAK	//
	WP(C)/28631/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/40862/2026	MARIANUS EKKA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/28632/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/37787/2026 WP(C)/28633/2026	STATE OF ODISHA ARJUNA KUMAR KUARNR VS	SHASHI BHUSAN JENA VS	// // 0
376	D-WP(C)/41607/2026 WP(C)/28634/2026	STATE OF ODISHA SUCHITRA DAS VS	DURGESH NARAYAN RATH VS	// // 0
377	D-WP(C)/38816/2026 WP(C)/28635/2026	STATE OF ODISHA HELEN DAS VS	MRUGANKA MAULI PATNAIK VS	// // 0
378	D-WP(C)/41212/2026 WP(C)/28636/2026	ADDITIONAL CENTRAL PROVIDENT FUND COMMISSION, ODISHA, BHUBANESWAR PRAMOD KUMAR PADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
379	D-WP(C)/40547/2026 WP(C)/28637/2026	STATE OF ODISHA ARYAN DAGA VS	SUBHAM AGRAWAL VS	// // 0
380	D-WP(C)/41119/2026 WP(C)/28638/2026	HDFC BANK LTD., KALAHANDI RABILATA PALLAI VS	GHANASHYAM MUDULI VS	// // 0
381	D-WP(C)/41215/2026 WP(C)/28639/2026	LIC HOUSING FINANCE LTD., BHUBANESWAR NARESH KUMAR SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
382	D-WP(C)/41671/2026 WP(C)/28640/2026	STATE OF ODISHA ALEKHA MALIK VS	MD. GOLAM MADANI VS	// // 0
383	D-WP(C)/41218/2026 WP(C)/28641/2026	THE TAHASILDAR, BASUDEVPUR PADMANAV PATRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
384	D-WP(C)/40892/2026 WP(C)/28642/2026	STATE OF ODISHA RAJESH KUMAR BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// // 0
385	D-WP(C)/41363/2026 WP(C)/28643/2026	STATE OF ODISHA SUBHENDRA SEKHAR MOHAPATRA VS	BISWABIHARI MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/40599/2026 WP(C)/28644/2026	MINATI NAYAK VS STATE OF ODISHA	BISWAPRIYA KANUNGO VS	// 0 //
387	D-WP(C)/41340/2026 WP(C)/28645/2026	PRAFULLA KUMAR MALLIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
388	D-WP(C)/41030/2026 WP(C)/28646/2026	SUDHIR KUMAR DAS VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //
389	D-ABLAPL/26026/2026 ABLAPL/10236/2026	PRAKASH CHANDRA NAIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BAMBARI /24 /2025 0 //
390	D-ABLAPL/24003/2026 ABLAPL/10237/2026	SANKARSHAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BRAMHA BARADA /126 /2026 0 //
391	D-ABLAPL/24273/2026 ABLAPL/10238/2026	SATYAJIT MOHANTY VS STATE OF ODISHA	ANURAG PATI VS	AIR FIELD P.S. /240 /2021 0 //
392	D-ABLAPL/26326/2026 ABLAPL/10239/2026	ANIL KUMAR DAS VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	BIDANASI /183 /2026 0 //
393	D-ABLAPL/26364/2026 ABLAPL/10240/2026	ASISH KUMAR PATRA @ RAJA VS STATE OF ODISHA	SUJATA JENA VS	CUTTACK SADAR /580 /2026 0 //
394	D-ABLAPL/25317/2026 ABLAPL/10241/2026	SHANKAR NARAYAN MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 0 //
395	D-ABLAPL/26367/2026 ABLAPL/10242/2026	AMIT BIKRAM PATTNAYAK VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	BANARAPAL /472 /2026 0 //
396	D-ABLAPL/25443/2026 ABLAPL/10243/2026	SASHILATA MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	JHARSUGUDA SADAR /6 /2026 0 //
397	D-ABLAPL/25701/2026	KALIA @ SAROJKANTA SAHANI	SURYA PRATAP DEO	// /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10244/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/25820/2026 ABLAPL/10245/2026	RASMITA GOCHHAYAT VS STATE OF ODISHA	ADITI HOTA VS	K.NUAGOAN /84 /2026 () //
399	D-ABLAPL/26399/2026 ABLAPL/10246/2026	RAMAMANI BIT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	/ /2026 () //
400	D-ABLAPL/25951/2026 ABLAPL/10247/2026	GUPTESWAR SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /73 /2026 () //
401	D-ABLAPL/26467/2026 ABLAPL/10248/2026	KALINGA KISHORE DASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
402	D-ABLAPL/25980/2026 ABLAPL/10249/2026	NEERAJ KHAMARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOMNA PS /251 /2023 () //
403	D-ABLAPL/25989/2026 ABLAPL/10250/2026	SEKHAR PRASAD JENA VS STATE OF ODISHA	KURESH PRASAD DASH VS	CHANDAKA P.S. /412 /2026 () //
404	D-ABLAPL/26038/2026 ABLAPL/10251/2026	T.KAMESH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INFOCITY PS /755 /2026 () //
405	D-ABLAPL/26078/2026 ABLAPL/10252/2026	POPULAR BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BASUDEVPUR /525 /2022 () //
406	D-ABLAPL/26309/2026 ABLAPL/10253/2026	MONALISA KAR VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	EOW,BHUBANESWAR /9 /2026 () //
407	D-ABLAPL/26342/2026 ABLAPL/10254/2026	PRIYADARSHINI PRADHAN VS STATE OF ODISHA	HARAPRASAD PANDA VS	KULIANA /134 /2026 () //
408	D-ABLAPL/26343/2026 ABLAPL/10255/2026	SAGAR KUMAR PRADHAN VS	HARAPRASAD PANDA VS	KULIANA /134 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/26468/2026 ABLAPL/10256/2026	STATE OF ODISHA TAPAN BAR VS	DEEPAK KU SAHOO VS	// / /0 J.M.F.C., RAJNAGAR(Kendrapara) 2(B)CC/0000033/1999
410	D-ABLAPL/26413/2026 ABLAPL/10257/2026	STATE OF ODISHA RAEES RAZA @ RAHISH VS	BISWARANJAN DALAI VS	KUTRA /316 /2025 ()
411	D-ABLAPL/26422/2026 ABLAPL/10258/2026	STATE OF ODISHA LALU KHAN @ LALBABU VS	ARIJEET MISHRA VS	// PATTAMUNDAI MODEL /331 /2026 ()
412	D-ABLAPL/26477/2026 ABLAPL/10259/2026	STATE OF ODISHA SALURA@MADAN MOHAN OJHA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// BIRIDI PS /283 /2025 ()
413	D-ABLAPL/26425/2026 ABLAPL/10260/2026	STATE OF ODISHA JAYANTA SETH VS	BHOJARAJ SETH VS	// PATNAGARH /217 /2026 ()
414	D-ABLAPL/26478/2026 ABLAPL/10261/2026	STATE OF ODISHA LITU@SITAKANTA PRADHAN VS	DHANANJAYA MUND VS	// KISHORENAGAR (ANUGUL) /234 /2026 ()
415	D-ABLAPL/24312/2026 ABLAPL/10262/2026	STATE OF ODISHA ASHOK SETHI VS	SUJIT KUMAR PATTNAIK VS	// ASKA /376 /2026 ()
416	D-ABLAPL/24936/2026 ABLAPL/10263/2026	STATE OF ODISHA RASMITA BISWAL @ KUNA BISWAL VS	PRAMOD KUMAR SAHOO VS	// PIPLI /455 /2026 ()
417	D-ABLAPL/25513/2026 ABLAPL/10264/2026	STATE OF ODISHA MANOJ JUED VS	AKSHAYA KUMAR SAHOO VS	// BUDEN /133 /2026 ()
418	D-ABLAPL/26470/2026 ABLAPL/10265/2026	STATE OF ODISHA BANSHIDHAR ROUT @ BANSHI ROUT VS	PRAVASH CHANDRA JENA VS	// ATHGARH /319 /2026 ()
419	D-ABLAPL/26479/2026 ABLAPL/10266/2026	STATE OF ODISHA TOPHAN BERA VS	NETRANANDA BISWAL VS	// NIALI /406 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/26483/2026 ABLAPL/10267/2026	ASUTOSH ACHARYA VS STATE OF ODISHA	RAMDAS ACHARY VS	BADAGODA P.S. /622 /2026 () //
421	D-ABLAPL/26557/2026 ABLAPL/10268/2026	SK.SAHABUL VS STATE OF ODISHA	ANITA SAHOO VS	JALESWAR /464 /2026 () //
422	D-ABLAPL/26491/2026 ABLAPL/10269/2026	SATYABRATA PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
423	D-ABLAPL/26492/2026 ABLAPL/10270/2026	BAILOCHAN BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	TIHIDI /171 /2016 () //
424	D-ABLAPL/25016/2026 ABLAPL/10271/2026	MANORANJAN DAS VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	AIRPORT /188 /2026 () //
425	D-ABLAPL/23270/2026 ABLAPL/10272/2026	UTSAV SAINI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN () //
426	D-ABLAPL/26420/2026 ABLAPL/10273/2026	GADADHAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /148 /2026 () //
427	D-ABLAPL/26583/2026 ABLAPL/10274/2026	BISWAPRIYA PATTANAYAK @ RAJA PATTANAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	PURI SADAR /266 /2026 () //
428	D-ABLAPL/25759/2026 ABLAPL/10275/2026	PRIYANKA JALAN @ PRIYANKA JALANI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	LAXMISAGAR P.S. /301 /2019 () //
429	D-ABLAPL/26590/2026 ABLAPL/10276/2026	TAKARA @ INJAMUL HAQ @ SK IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RAIRANGPUR TOWN /309 /2024 () //
430	D-ABLAPL/26598/2026 ABLAPL/10277/2026	TAKARA@INJAMUL HAQ@SK. IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RAIRANGPUR TOWN /303 /2024 () //
431	D-ABLAPL/25832/2026	SIDHARTH @ SIDHARTHA SANKAR NAYAK	ABHAS MOHANTY	BADAGODA P.S. /180 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10278/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/25853/2026 ABLAPL/10279/2026	GAGAN BEHERA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	KUAKHIA /347 /2026 () //
433	D-ABLAPL/26599/2026 ABLAPL/10280/2026	DEBADATTA SAMANTARAY VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHURDA SADAR /391 /2026 () //
434	D-ABLAPL/25884/2026 ABLAPL/10281/2026	ARYAN DAS VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	CHANDRASEKHARPUR /671 /2026 () //
435	D-ABLAPL/26604/2026 ABLAPL/10282/2026	SANJAYA KUMAR PANDA VS STATE OF ODISHA	MANORANJAN PADHY VS	CHANDRASEKHARPUR /811 /2026 () //
436	D-ABLAPL/25928/2026 ABLAPL/10283/2026	ASIKUL ISLAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /734 /2025 () //
437	D-ABLAPL/26665/2026 ABLAPL/10284/2026	MANGALAMAYA SAMAL VS STATE OF ODISHA	SUPRAVA BEHERA VS	/ /0 () //
438	D-ABLAPL/26674/2026 ABLAPL/10285/2026	NABAGHANA MALLICK @ GHANASHYAM MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /277 /2025 () //
439	D-ABLAPL/25628/2026 ABLAPL/10286/2026	BHIKARI CHARAN MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
440	D-ABLAPL/26683/2026 ABLAPL/10287/2026	KANHEI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //